

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

23.

IA 1759(MB)2020 IN  
C.P. (IB)/1636(MB)2019

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 23.04.2024

NAME OF THE PARTIES: Aquarius Martime Private Limited  
Vs  
Synergy Fabrics Private Limited

SECTION: 9, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Prakhat Tandan, Ld. Counsel for the Applicant present.
2. List this matter for hearing on 19.06.2024.

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)